

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/3203/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
Special Judge, CBI, Assam,
Additional Court No. 1,
Chandmari, Guwahati .

Dated Guwahati, the 5th August, 2021

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. SPL/CBI-I/Esstt/IV/21-2012/498, dtd. 02.08.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 11.08.2021. The Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Guwahati and in his absence the Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari, Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

3206

Memo NO.HC.VII-15/2013(Pt)/3204-1A, dated 5-8-2021

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Guwahati .
2. The Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari, Guwahati .
3. ✓ The Project Manager, Gauhati High Court.

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05/8/21
JT.REGISTRAR (VIGILANCE)
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